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15/05/17

Government of India  
Ministry of Petroleum and Natural Gas  
Shastri Bhawan, New Delhi-110001 (Fax: 23389985)

L-16021/5/2017-GP

Dated the May 8, 2017.

AIR  
16/5

To

The Registrars,  
All High Courts (As per List)

Subject:- Filling up the post of Member (Legal), Petroleum and Natural Gas  
Regulatory Board (PNGRB)

Sir,

I am directed to say that one post of Member (Legal), has fallen vacant in the PNGRB and it has been decided to fill up the vacancy by inviting applications for the post through open advertisement in the leading newspapers. Accordingly, the same has been published in the newspapers on 6<sup>th</sup> May, 2017 (Saturday). A copy of the advertisement is enclosed

2. It is requested that wide publicity may kindly be given to the vacancy so as to elicit large number of responses.

Yours faithfully,

(S.P. Agarwal)

Under Secretary to the Government of India  
Tel.No.23385239

Received  
23/5/17 (15-2)

Ministry of Petroleum & Natural Gas  
Government of India  
Shastri Bhavan  
New Delhi.

APPLICATION FOR SELECTION OF THE POST OF MEMBER (LEGAL) IN  
THE PETROLEUM & NATURAL GAS REGULATORY BOARD.

Nominations/Applications are hereby invited for consideration of the Search Committee for selection one post of Member (Legal) in the Petroleum and Natural Gas Regulatory Board (PNGRB).

2. The Member (Legal), PNGRB would be entitled to a monthly consolidated pay package of 4.00 lakh per month (without house and car).
3. For qualification, term of office, conditions of service etc., the PNGRB Act, 2006 and the Rules notified thereunder may be referred. The Acts and the rules notified thereunder are also available on the website at <http://petroleum.nic.in>.
4. Biodata of those who fulfill the qualifications and are not more than 62 years of age as on 1<sup>st</sup> April, 2017 be sent in the format given in the website ([www.petroleum.nic.in](http://www.petroleum.nic.in)):-
5. Last date for receiving applications will be thirty days from the date of publication of this advertisement.
6. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

Address for sending applications:

Shri Ashish Chatterjee  
Joint Secretary (GP)  
Ministry of Petroleum &  
Natural Gas  
Room No. 216 A Wing, 2<sup>nd</sup> Floor,  
Shastri Bhavan, New Delhi.

**ADVERTISEMENT FOR THE POST OF MEMBER (LEGAL) IN  
THE PETROLEUM AND NATURAL GAS REGULATORY BOARD**

i)	Name of the Post applied for	
ii)	Name of the Applicant	
iii)	Father's Name	
iv)	Date of Birth	
v)	Age as on 1 <sup>st</sup> April, 2017	
vi)	Address for communication	
vii)	Telephone No. Landline with STD codes Mobile	
viii)	E-mail Address	
ix)	Educational & Professional Qualifications	
x)	Experience and CV (enclose details of experience especially in the fields stated under Section 4 (1) as may be applicable, of the PNGRB Act, 2006).	
xi)	Attach one page write-up on your expectation from the job	